

Fourteenth Loksabha

**Session : 8**

**Date : 02-08-2006**

**Participants :** [Tripathy Shri Braja Kishore](#), [Nayak Smt. Archana](#), [Panda Shri Brahmananda](#), [Bhargav Shri Girdhari Lal](#), [Handique Shri Bijoy Krishna](#), [Mahtab Shri Bhartruhari](#), [Swain Shri M.A. Kharabela](#), [Acharya Shri Prasanna](#), [Singh Shri Sugrib](#)

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Title : Damage caused to the statue of Late Shri Biju Patnaik in Orissa.

SHRI PRASANNA ACHARYA : Sir, a few hours ago, the whole House was listening with rapt attention and with a sense of deep reverence to the memory of Netaji Subhash Chandra Bose, when we were discussing the Mukherjee Commission Report. This is the tradition in our country. Our country has a tradition of respecting the national leaders, whose contributions to the society are innumerable.

As you know, late Shri Biju Patnaik was a leader of national stature. He also earned fame internationally, as he was a very good pilot. He was also a freedom fighter, and he spent many years in jail during the British rule. Further, on the instruction of Pandit Jawahar Lal Nehru, he flew to Indonesia to save the hero of freedom struggle of Indonesia from the clutches of the Dutch rulers.

Shri Biju Patnaik was also a Member of this House several times. He was a former Union Minister, and he was twice the Chief Minister of Orissa. People in Orissa, and outside Orissa also had great respect for him. On 28 of last month, the Chief Minister of Orissa, Shri Naveen Patnaik, unveiled a full-size statue of Shri Biju Patnaik. Unfortunately, on the very same night, a group of miscreants beheaded and demolished the statue of Shri Biju Patnaik, and they showed utter disrespect to Shri Biju Patnaik. This action of the miscreants resulted in widespread resentment, anger and protest all over the State [b102].

**21.00 hrs.**

Now also, in every part of the State, protests are going on. Ten persons have been arrested and the shocking thing is ...(*Interruptions*)

MR. DEPUTY-SPEAKER: आप सेंट्रल गवर्नमेंट से क्या चाहते हैं ?What do you want the Central Government to do?

SHRI PRASANNA ACHARYA (SAMBALPUR): The persons who have been arrested belong to the Congress Party. They are workers of the Congress Party. One arrested person is from the District Youth Congress. The whole House should condemn it; we condemn it. My appeal to the Congress leaders is let them advise their workers not to indulge in such heinous crimes. They are office bearers of the Congress Party. One person whose name is\*. Let the Congress leaders advise their workers and leaders not to indulge in such heinous crimes. The whole House should condemn it. There is widespread resentment, and day before yesterday, Shri Braja Kishore Tripathi and all other hon. Members raised this issue in this House. You were in the Chair at that time. The whole House should condemn it. Let the Congress Party advise their people in Orissa not to indulge in such heinous crimes.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): Sir, this is a direct allegation and I take objection to it. You have to expunge those remarks. How can you say that? We are ready for an inquiry if you substantiate it.

उपाध्यक्ष महोदय : माननीय सदस्य ने जिस पार्टी का नाम लिया है, वह रिकॉर्ड पर नहीं जाएगा।

...(व्यवधान)

SHRI PRASANNA ACHARYA : ... \* This is the attitude of the Congress Party towards national leaders like Shri Biju Patnaik.

MR. DEPUTY-SPEAKER: It is a State matter. वहां आपकी सरकार है।

... (Interruptions)

SHRI PRASANNA ACHARYA : The hon. Minister should not try to shield the culprit. It is a cowardice act; it is a heinous crime.

SHRI BRAJA KISHORE TRIPATHI (PURI): We are all associating with what he has stated. Kindly give instructions to that effect. ... (Interruptions)

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\* Not Recorded.

SHRI B.K. HANDIQUE: You cannot do that. Can you prove that the Congress workers have done that? If you want an inquiry, we are ready for that. But you made an allegation, you can not get away like that.

श्री बची सिंह रावत 'बचदा' (अल्मोड़ा) : माननीय उपाध्यक्ष महोदय, ... (व्यवधान)

SHRI B. MAHTAB (CUTTACK): While associating myself with what Shri Prasanna Acharya said ... (Interruptions)

MR. DEPUTY-SPEAKER: That is a State matter. What can the Centre do in a State matter? जो माननीय सदस्य इस विषय से अपने आपको एसोसिएट करना है, वे कृपया टेबल पर स्लिप में नाम लिखकर दे दें। उन्हें एसोसिएट कर दिया जाएगा।

SHRI B. MAHTAB : On 17<sup>th</sup> of April, 1997, when he passed away, he was a Member of this House, both the Houses were adjourned. That was the time when the whole nation paid respects to that late lamented leader. He was elected to this House when all other twenty constituencies went in favour of the Congress Party.

उपाध्यक्ष महोदय : श्री मैहताब जी, श्री प्रसन्न आचार्य जी, इसी सब्जेक्ट पर बोल चुके हैं, इसलिए आपका भाग रिकॉर्ड पर नहीं जाएगा।

...(व्यवधान)

SHRI B. MAHTAB: I am just making a request that we should rise above partisanship. ... (Interruptions)

SHRI B.K. HANDIQUE: If anything is done, if any inquiry is to be made, we are ready to do that. But you cannot make allegations like that, and sit in judgement too.

SHRI BRAJA KISHORE TRIPATHI (PURI): Who says 'no'? Do it.

श्री बची सिंह रावत 'बचदा' : माननीय उपाध्यक्ष जी, मैं यह निवेदन कर रहा था कि उत्तरांचल में पिथौरागढ़ की धारचूला और मुन्सारी दो तहसीलें हैं। ...(व्यवधान)

SHRI B.K. HANDIQUE: We have the greatest respect for Late Biju Patnaik.

SHRI BRAJA KISHORE TRIPATHI : Sir, we are all associating.

उपाध्यक्ष महोदय : मैंने कह दिया है कि जो भी माननीय सदस्य एसोसिएट करना चाहते हैं, वे टेबल पर स्लिप भेज दें। उनके नाम एसोसिएट कर लिए जाएंगे।

Hon. Members, Shri Braja Kishore Tripathi, Shri B. Mahtab, Shri Brahmananda Panda, Shri Kharabela Swain, Shri Girdhari Lal Bhargava, Shrimati Archana Nayak and Shri Sugrib Singh are associating with the matter raised by Shri Prasanna Acharya.